

Annexure – 7

Name of the corporate debtor: CARNIVAL TECHNO PARK PRIVATE LIMITED; Date of commencement of CIRP: 13/02/2024; List of creditors as on: 31/07/2024

List of operational creditors (Government Dues)

(Amount in ₹)

| Sl. No. | Details of claimants | | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|-------------------------------------|--------------------|---------------------------|------------------------|---------------------------|-------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|---|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Income Tax Department | Central Government | 19-03-2024 | 14,78,66,670.00 | 0 | Operational Claim | NO | NA | 0 | NA | 14,78,66,670.00 | 0 | Amount Claimed is under appeal with commissioner |
| 2 | Electronics Technology Parks-Kerala | State Government | 13-05-2024 | 10,04,37,882.00 | 3,24,36,181.00 | Operational Claim | NO | NA | 0 | NA | 0 | 6,80,01,701.00 | For the amount under verification Writ Petition is pending. |
| | | | | 24,83,04,552.00 | 3,24,36,181.00 | | | | | | 14,78,66,670.00 | 6,80,01,701.00 | |